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Declaration of Assets and Liabilities

Year. 2022-23

श्री राजीव (जन्म)
8/2/23

I, Satish Kumar II, son/daughter/wife of Sri- Sheo Nandan Prasad Kumar.

aged 32 years, belonging to Bihar Vidhan Sabha

service and presently working as Office Attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	3500	1200	Father 5500	Mother 3200	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	RS 6000 S.B-I	RS. 3500	72000	20.000	
(iii)	Bonds, Debentures and Shares in companies	nil	nil	nil	nil	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 11,559 year R.D. Post office 2700	nil	nil	LIC 59001	
(v)	Motor Vehicles (details of make, etc.)	Hero HF-350 cc DR-10T 2012	nil	nil	nil	
(vi)	Jewellery (give details of weight and value)	Gold 15 gram	Gold 28 gram	Gold 3 gram	Gold 14 gram	
(vii)	Other assets, such as values of claims / interests	nil	nil	nil	nil	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	nil	nil	father nil	mother nil	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	nil	nil	nil	nil	
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	nil	nil	nil	Residence building 1361-5Cm of Pongor Jalwipur	
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	nil	nil	nil	nil	
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	nil	
	(ii) Loans from financial institutions	nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	nil	
	(b) dues to departments dealing with supply of water	nil	
	(c) dues to departments dealing with supply of electricity	nil	

अनायास - कुमा II

	(d) dues to departments dealing with telephones	nil	nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	nil	nil
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	nil	nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	nil	nil
	(iii) Sales Tax (Only in case of proprietary business)	nil	nil
	(iv) Property Tax		

C. Personal Detail

SPF/CPE/PAN No.

110175365689

Gender

M

(W/F)

Date of Birth

10081930

(DD/MM/YYYY)

Class/Group

C

(A/B/C)

Cadre

Bihar Vidhan Sabha

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.-Bihar Secretariat Service etc.)

Home District

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

सतीश कुमार II

Name of Employee

Satish Kumar II

Designation

Office Attendant

Department

Bihar Vidhan Sabha

Place

PATNA

Date

7-2-2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

सतीश कुमार II